

(11)

CENTRAL ADMINISTRATIVE TRIBUNAL
Principal Bench
NEW DELHI

O.A. No. 1911 of 1991

New Delhi, dated the 27th Sept., 1995

HON'BLE MR. S.R. ADIGE, MEMBER (A)

HON'BLE DR. A. VEDAVALLI, MEMBER (J)

Shri Sushil Kumar,
S/o Shri Kishan Chand,
R/o 36/2, Railway Colony,
Kishanganj, Delhi.

.... APPLICANT

By Advocate: Shri B.S. Charya

VERSUS

1. The General Manager,
Northern Railway,
Baroda House, New Delhi.
2. The Chief Superintendent,
Printing & Stationery,
Northern Railway, Shakur Basti,
Punjabi Bagh, New Delhi.
3. Union of India,
Ministry of Railways,
Government of India,
New Delhi.
3. Shri Jagdish Chander Kaushik,
Key Board Operator,
Railway Printing Press,
Shakurbasti, Punjabi Bagh,
New Delhi.

... RESPONDENTS

By Advocate: Shri Rajesh

ORDER (ORAL)

BY HON'BLE MR. S.R. ADIGE, MEMBER (A)

In view of the fact that the applicant has since been promoted to Grade I category vide order dated 8.5.92, Shri Charya states at the bar that he seeks to withdraw the O.A. Accordingly the O.A. is dismissed as withdrawn.

(DR. A. VEDAVALLI)
Member (J)

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(S.R. ADIGE)
Member (A)

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